

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/87/2016

NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others

NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 3 others

UNDER SECTION : 397/398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Archana for Thonyambakkannan	Respondent	
2)	R. Gaurav for Ramasubramanian & Associates	Petitioner	

ORDER

Counsels for both the parties are present. Put up along with TCP/75/16 on **06.02.2018**  
**at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk